

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:401

ANSWERED ON:27.07.2010

EXTORTION BY MAOISTS

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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there are reports that contractors and local businessmen are contributing towards financing of naxal activities in naxal affected areas of the country;
- (b) if so, the details of such cases reported during the last three years and the current year, State-wise and the action taken thereon;
- (c) whether the Government is contemplating to punish those who are extending moral support to the naxal organisations and activists in the country; and
- (d) if so, the steps taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a) & (b): According to intelligence inputs, the naxalites extort 'Levy' from contractors and businessmen in naxal affected areas of the country. However, there are no specific inputs on the names of such contractors / businessmen who have paid 'levy' to the outfit.
- (c) & (d): 'Police' and 'public order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the concerned State Governments, who deal with the various issues related to naxalite activities in the States. The Central Government supplements the efforts of the States over a wide range of schemes.